Sl.No. Name of circle		2003-04	2004-05	2005-06
19.	Uttar Pradesh	2291.81	2512.09	2737.23
20 .	West Bengal	1540.21	1656.57	1889.94
21.	Chhattisgarh	122.4	170.64	192.2
22.	Jharkhand	63.42	105.34	116.12
23.	Uttranchal	97.66	133.78	159.86
	TOTAL:	13367.33	15300.78	16789.96

Agitation of Central Bank Employees

- 784. SHRI SYED AZEEZ PASHA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware about the agitation of Central Bank Employees for the Past 25 days over certain grievances;
- (b) whether the bilateral practice has been given up, if so, the reasons therefor;
- (c) the reasons for violating bipartite agreement between employees and management; and
 - (d) the concrete steps for redressal of employees grievances?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) Yes, Sir.

(b) to (d) The Central Bank of India has reported that even during the currency of employee's formal and informal discussions have been held with the employees unions and there has been no violation of bipartite agreement entered into with the majority union for award staff. The management of the bank has already indicated its readiness to have further rounds of discussions to sort out the issues through bilateral forum.

Decline in rural credit

- 785. SHRI SYED AZEEZ PASHA: Will the Minister of FINANCE be bleased to state:
- (a) whether there has been a steady decline in rural credit to small and medium peasants from Government banks and cooperative societies since the beginning of the economic reforms in early 1990s;